

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 35 of 2011 &
I.A. No.82 of 2011

Dated : 11th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konark Power Project Limited ... Appellant(s)

Versus

Bangalore Electricity Supply Company Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): proxy counsel

Counsel for the Respondent(s): Mr. Venkat Subramaniam

ORDER

At the request of learned counsel for the Respondent, Post
the matter on **14.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss